

No. 638(2)/LXXIX-V-1-21-2-ka-6-2021

*Dated Lucknow, August 4, 2021*

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Nirsan Adhyadesh, 2021 (Uttar Pradesh Adhyadesh Sankhya 6 of 2021) promulgated by the Governor. The Vidhayi Anubhag-1 is administratively concerned with the said Ordinance.

## THE UTTAR PRADESH REPEALING ORDINANCE, 2021

(U.P. ORDINANCE NO. 6 OF 2021)

[Promulgated by the Governor in the Seventy second Year of the Republic of India]

AN

## ORDINANCE

*to repeal certain enactments that have become obsolete and redundant in the recent times.*

WHEREAS the State Legislature is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor is pleased to promulgate the following Ordinance :-

Short title  
Repeal of  
certain  
enactments  
Savings

1. This Ordinance may be called the Uttar Pradesh Repealing Ordinance, 2021.
2. The enactments specified in the Schedule below are hereby repealed.

3. The repeal by this Ordinance of any enactment shall not :-

(a) affect any other enactment in which the repealed enactment has been applied, incorporated or referred to;

(b) affect the validity, invalidity, effect or consequences of anything already done or suffered or any right, title, obligation or liability already acquired, accrued or incurred, or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

(c) affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed or recognized or derived by, in or from any enactment hereby repealed;

(d) revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force;

(e) affect the audit, examination, accounting, investigation, inquiry or any other action taken or to be taken in relation thereto by any authority and such audit, examination, accounting, investigation, inquiry or action could be taken, and, or continued as if the said enactments are not repealed by this Ordinance.

**SCHEDULE**

(See section 2)

Acts being repealed

1	Validation of Registration Act, 1894 (Act no. 4 of 1894)
2	The Canning College Contribution Act, 1920 (U.P. Act no. 4 of 1920)
3	The Canning College Act, 1922 (U.P. Act no. 7 of 1922)
4	Naik Girls Protection Act, 1929 (U.P. Act no. 2 of 1929)
5	The Uttar Pradesh Minor Girls Protection Act, 1929 (U.P. Act no. 8 of 1929)
6	The Uttar Pradesh Special Powers Act, 1932 (U.P. Act no. 14 of 1932)
7	The United Provinces Opium Smoking Act, 1934 (U.P. Act no. 3 of 1934)
8	The Kumaun Animal Transport Control Act, 1947 (U.P. Act no. 15 of 1947)

9	The Uttar Pradesh Refugees Registration and Movements Act, 1947 (U.P. Act no. 7 of 1948)
10	The United Provinces Control of Supplies (Continuance of Power) Act, 1948 (U.P. Act no. 43 of 1948)
11	The United Provinces Shops and Commercial Establishment (Amendment) Act, 1948 (U.P. Act no. 1 of 1949)
12	The Uttar Pradesh Intermediate Education (Amendment) Act, 1950 (U.P. Act no. 4 of 1950)
13	The Uttar Pradesh (Temporary) Accommodation Requisition (Amendment) Act, 1950 (U.P. Act no. 13 of 1950)
14	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1950 (U.P. Act no. 25 of 1950)
15	The Uttar Pradesh Provincial Armed Constabulary (Extension of Application) Act, 1950 (U.P. Act no. 27 of 1950)
16	The Uttar Pradesh Irrigation (Emergency Powers) Act, 1950 (U.P. Act no. 3 of 1951)
17	The Motor Vehicles (Uttar Pradesh Amendment) Act, 1950 (U.P. Act no. 10 of 1951)
18	The Uttar Pradesh Repeal of the Maintenance of Public Order Act, 1950 (U.P. Act no. 11 of 1951)
19	The Uttar Pradesh Control of Supplies (Temporary Powers) (Amendment) Act, 1950 (U.P. Act no. 12 of 1951)
20	The Industrial Disputes (Uttar Pradesh Amendment) Act, 1951 (U.P. Act no. 25 of 1951)
21	The Uttar Pradesh Prohibition of Simultaneous Membership of Legislature (Supplementary) Act, 1952 (U.P. Act no. 5 of 1952)
22	The Uttar Pradesh Public Gambling (Amendment) Act, 1952 (U.P. Act no. 34 of 1952)
23	UP Habitual Offenders (Restriction) Act, 1952 (U.P. Act no. 38 of 1952)
24	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1952 (U.P. Act no. 9 of 1953)
25	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1953 (U.P. Act no. 23 of 1953)
26	The Uttar Pradesh Legislature Members (National Plan Loan) (Prevention of Disqualification) Act, 1954 (U.P. Act no. 23 of 1954)
27	The Uttar Pradesh Road Transport Services (Development) Act, 1955 (U.P. Act no. 9 of 1955)
28	The Uttar Pradesh State Legislature Officers, Ministers, Deputy Ministers Parliamentary Secretaries and Members (Salaries, Allowances and Miscellaneous Provisions) Act, 1956 (U.P. Act no. 8 of 1956)
29	The Uttar Pradesh Industrial Disputes (Amendment and Miscellaneous Provisions) Act, 1956 (U.P. Act no. 1 of 1957)
30	The Uttar Pradesh Women's and Children's Institutions (Control) Act, 1956 (U.P. Act no. 2 of 1957)
31	The Uttar State Legislature Members (Prevention of Disqualification) (Amendment) Act, 1957 (U.P. Act no. 25 of 1957)
32	The Uttar Pradesh Antarim Zila Parishad Act, 1958 (U.P. Act no. 22 of 1958)
33	The Intermediate Education (Amendment) Act, 1958 (U.P. Act no. 35 of 1958)
34	The Intermediate Education (Amendment) Act, 1959 (U.P. Act no. 6 of 1959)
35	The Uttar Pradesh State Legislature Members (Prevention of Disqualification) (Supplementary) (Amendment) Act, 1960 (U.P. Act no. 5 of 1960)
36	The Uttar Pradesh Muslim Waqfs Act, 1960 (U.P. Act no. 16 of 1960)

37	The Uttar Pradesh Control of Supplies (Temporary Powers) (Sanshodhan) Act, 1961 (U.P. Act no. 7 of 1961)
38	The Uttar Pradesh Rajya Vidhan Mandal Ke Adhikari, Mantri, Up-Mantri, Aur Sabha Sachivon (Vetan Tatha Bhatta Aur Parkina UP-Bandh) Act, 1961 (U.P. Act no. 8 of 1961)
39	The Uttar Pradesh Sales of Motor Spirit Taxation (Amendment) Act, 1961 (U.P. Act no.11 of 1961)
40	The Uttar Pradesh Motor Vehicles Taxation (Sanshodhan) Adhinyam, 1962 (U.P. Act no. 10 of 1962)
41	The Uttar Pradesh Motor Gadi (Yatri-Kar) (Sanshodhan) Adhinyam, 1963 (U.P. Act no. 4 of 1963)
42	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1963 (U.P. Act no. 15 of 1963)
43	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1963 (U.P. Act no. 25 of 1963)
44	The Uttar Pradesh Control of Supplies (Temporary Powers) (Sanshodhan) Adhinyam, 1964 (U.P. Act no. 7 of 1964)
45	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1964 (U.P. Act no. 13 of 1964)
46	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1966 (U.P. Act no. 2 of 1966)
47	The Intermediate Education (Sanshodhan) Adhinyam, 1966 (U.P. Act no. 7 of 1966)
48	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1966 (U.P. Act no. 12 of 1966)
49	The Uttar Pradesh Rajya Vidhan Mandal Ke Adhikariyon Aur Sadasyon, Mantriyon, Up-Mantriyon Aur Sabha Sachivon (Ke Vetan Tatha Bhatton aur Parkirna UP-Bandh) (Sanshodhan) Adhinyam, 1966 (U.P. Act no. 13 of 1966)
50	The Uttar Pradesh Khadi Tatha Gram Udyog Board (Sanshodhan) Adhinyam, 1966 (U.P. Act no. 24 of 1966)
51	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1966 (U.P. Act no. 26 of 1966)
52	The Uttar Pradesh Gaon Panchayats and Kshetra Samities (Extension of Term) Act, 1968 (U.P. Act no. 14 of 1968)
53	The Uttar Pradesh Antarim Zila Parishad (Re-Enactment and Continuance) Act, 1968 (U.P. Act no. 19 of 1968)
54	The Uttar Pradesh State Legislature Officers, Ministers, Deputy Ministers Parliamentary Secretaries and Members (Salaries and Allowances) (Amendment) Act, 1969 (U.P. Act no. 7 of 1969)
55	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1970 (U.P. Act no. 3 of 1970)
56	The Uttar Pradesh State Legislature (Officers, Salaries and Allowances) (Amendment) Act, 1970 (U.P. Act no. 32 of 1970)
57	The Uttar Pradesh Vritti Vyapar, Ajivika Aur Sewayojan Kar (Nirsan) Adhinyam, 1970 (U.P. Act no. 36 of 1970)
58	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1971 (U.P. Act no. 28 of 1971)
59	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1972 (U.P. Act no. 18 of 1972)
60	The Intermediate Education (Amendment) Act, 1972 (U.P. Act no. 29 of 1972)
61	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1972 (U.P. Act no. 40 of 1972)
62	The Uttar Pradesh State Legislature (Officers, Salaries and Allowances) (Amendment) Act, 1972 (U.P. Act no. 41 of 1972)
63	The Uttar Pradesh Sales of Motor Spirit and Diesel Oil Taxation (Amendment) Act, 1973 (U.P. Act no.12 of 1973)



64	The Uttar Pradesh Legislative Assembly Speakers Pension Act, 1974 (U.P. Act no. 10 of 1974)
65	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1974 (U.P. Act no. 11 of 1974)
66	The Uttar Pradesh Sales of Motor Spirit and Diesel Oil Taxation (Amendment) Act, 1974 (U.P. Act no.12 of 1974)
67	The Uttar Pradesh Sheera Niyantran (Sanshodhan) Adhinyam,1974 (U.P. Act no. 15 of 1974)
68	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1975 (U.P. Act no. 14 of 1975)
69	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1975 (U.P. Act no. 23 of 1975)
70	The Uttar Pradesh Secondary Education Laws (Amendment) Act, 1975 (U.P. Act no. 26 of 1975)
71	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1976 (U.P. Act no. 8 of 1976)
72	The Uttar Pradesh State Legislature Proceeding (Protection of Publication) (Repeal) Act, 1976 (U.P. Act no. 9 of 1976)
73	The Uttar Pradesh Co-operative Laws (Amendment and Miscellaneous Provisions) Act, 1976 (U.P. Act no. 12 of 1976)
74	The Uttar Pradesh Educational Institutions (Taking Over of Management) Act, 1976 (U.P. Act no. 18 of 1976)
75	The Uttar Pradesh Motor Vehicles (Special Provisions) Act, 1976 (U.P. Act no. 27 of 1976)
76	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1976 (U.P. Act no. 39 of 1976)
77	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Second Amendment) Act, 1976 (U.P. Act no. 49 of 1976)
78	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1976 (U.P. Act no. 1 of 1977)
79	The Uttar Pradesh Education Laws (Amendment) Act, 1977 (U.P. Act no. 5 of 1977)
80	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1978(U.P. Act no. 8 of 1978)
81	The Uttar Pradesh Education Laws (Amendment) Act, 1978 (U.P. Act no. 12 of 1978)
82	The Uttar Pradesh Urban Planning and Development (Amendment) Act, 1978 (U.P. Act no. 14 of 1978)
83	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1978 (U.P. Act no. 25 of 1978)
84	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1978 (U.P. Act no. 29 of 1978)
85	The Motor Vehicles (Uttar Pradesh Amendment) Act, 1978 (U.P. Act no. 32 of 1978)
86	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1978 (U.P. Act no. 34 of 1978)
87	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1979 (U.P. Act no. 11 of 1979)
88	The Uttar Pradesh Prohibition of Smoking (Cinema Houses) (Amendment) Act, 1979 (U.P. Act no. 14 of 1979)
89	The Uttar Pradesh Motor Vehicles Taxation Laws (Amendment) Act, 1979 (U.P. Act no. 16 of 1979)
90	The Uttar Pradesh Legislative Chambers (Members' Emoluments and Pension) (Amendment) Act, 1979 (U.P. Act no. 29 of 1979)
91	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1979 (U.P. Act no. 32 of 1979)



64	The Uttar Pradesh Legislative Assembly Speakers Pension Act, 1974 (U.P. Act no. 10 of 1974)
65	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1974 (U.P. Act no. 11 of 1974)
66	The Uttar Pradesh Sales of Motor Spirit and Diesel Oil Taxation (Amendment) Act, 1974 (U.P. Act no.12 of 1974)
67	The Uttar Pradesh Sheera Niyamtran (Sanshodhan) Adhinyam,1974 (U.P. Act no. 15 of 1974)
68	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1975 (U.P. Act no. 14 of 1975)
69	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Amendment) Act, 1975 (U.P. Act no. 23 of 1975)
70	The Uttar Pradesh Secondary Education Laws (Amendment) Act, 1975 (U.P. Act no. 26 of 1975)
71	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1976 (U.P. Act no. 8 of 1976)
72	The Uttar Pradesh State Legislature Proceeding (Protection of Publication) (Repeal) Act, 1976 (U.P. Act no. 9 of 1976)
73	The Uttar Pradesh Co-operative Laws (Amendment and Miscellaneous Provisions) Act, 1976 (U.P. Act no. 12 of 1976)
74	The Uttar Pradesh Educational Institutions (Taking Over of Management) Act, 1976 (U.P. Act no. 18 of 1976)
75	The Uttar Pradesh Motor Vehicles (Special Provisions) Act, 1976 (U.P. Act no. 27 of 1976)
76	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1976 (U.P. Act no. 39 of 1976)
77	The Uttar Pradesh Legislative Chambers (Members' Emoluments) (Second Amendment) Act, 1976 (U.P. Act no. 49 of 1976)
78	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1976 (U.P. Act no. 1 of 1977)
79	The Uttar Pradesh Education Laws (Amendment) Act, 1977 (U.P. Act no. 5 of 1977)
80	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1978(U.P. Act no. 8 of 1978)
81	The Uttar Pradesh Education Laws (Amendment) Act, 1978 (U.P. Act no. 12 of 1978)
82	The Uttar Pradesh Urban Planning and Development (Amendment) Act, 1978 (U.P. Act no. 14 of 1978)
83	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1978 (U.P. Act no. 25 of 1978)
84	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1978 (U.P. Act no. 29 of 1978)
85	The Motor Vehicles (Uttar Pradesh Amendment) Act, 1978 (U.P. Act no. 32 of 1978)
86	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1978 (U.P. Act no. 34 of 1978)
87	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1979 (U.P. Act no. 11 of 1979)
88	The Uttar Pradesh Prohibition of Smoking (Cinema Houses) (Amendment) Act, 1979 (U.P. Act no. 14 of 1979)
89	The Uttar Pradesh Motor Vehicles Taxation Laws (Amendment) Act, 1979 (U.P. Act no. 16 of 1979)
90	The Uttar Pradesh Legislative Chambers (Members' Emoluments and Pension) (Amendment) Act, 1979 (U.P. Act no. 29 of 1979)
91	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1979 (U.P. Act no. 32 of 1979)

92	The Uttar Pradesh Sales Tax (Amendment) Act, 1979 (U.P. Act no. 33 of 1979)
93	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1980 (U.P. Act no. 3 of 1980)
94	The Uttar Pradesh Motor Gari (Mal-Kar) (Sanshodhan) Adhinyam, 1980 (U.P. Act no. 4 of 1980)
95	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1980 (U.P. Act no. 7 of 1980)
96	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1980 (U.P. Act no. 13 of 1980)
97	The Uttar Pradesh Motor Gari (Yatri-Kar) (Sanshodhan) Adhinyam, 1981 (U.P. Act no. 15 of 1981)
98	The Uttar Pradesh Ministers and Legislators (Publication of Assets and Liabilities) (Amendment) Act, 1981 (U.P. Act no. 17 of 1981)
99	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1982 (U.P. Act no. 2 of 1982)
100	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1982 (U.P. Act no. 15 of 1982)
101	The Uttar Pradesh Essential Services Maintenances (Amendment) Act, 1982 (U.P. Act no. 16 of 1982)
102	The Uttar Pradesh Rashtra Virodgi Tatwa Niwaran (Nirsan) Adhinyam, 1982 (U.P. Act no. 24 of 1982)
103	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1982 (U.P. Act no. 27 of 1982)
104	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1983 (U.P. Act no. 1 of 1983)
105	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1983 (U.P. Act no. 8 of 1983)
106	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1983 (U.P. Act no. 11 of 1983)
107	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Dwitiya Sanshodhan) Adhinyam, 1983 (U.P. Act no. 18 of 1983)
108	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1983 (U.P. Act no. 26 of 1983)
109	The Intermediate Education (Amendment) Act, 1984 (U.P. Act no. 6 of 1984)
110	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1984 (U.P. Act no. 13 of 1984)
111	The Uttar Pradesh Krishi Utpadan Mandi Laws (Amendment) Act, 1984 (U.P. Act no. 20 of 1984)
112	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Second Amendment) Act, 1984 (U.P. Act no. 21 of 1984)
113	The Uttar Pradesh Sales Tax (Amendment) Act, 1984 (U.P. Act no. 22 of 1984)
114	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1985 (U.P. Act no. 2 of 1985)
115	The Uttar Pradesh Sales Tax (Amendment) Act, 1985 (U.P. Act no. 6 of 1985)
116	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1985 (U.P. Act no. 10 of 1985)
117	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1985 (U.P. Act no. 13 of 1985)
118	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1985 (U.P. Act no. 14 of 1985)
119	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment) Act, 1985 (U.P. Act no. 19 of 1985)

120	The Uttar Pradesh Urban Planning and Development (Amendment and Validation) Act, 1985 (U.P. Act no. 21 of 1985)
121	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1985 (U.P. Act no. 28 of 1985)
122	The Uttar Pradesh Sheera Niyamtran (Sanshodhan) Adhinyam, 1986 (U.P. Act no. 5 of 1986)
123	The Uttar Pradesh Sales of Motor Spirit, Diesel Oil and Alcohol Taxation (Amendment) Act, 1986 (U.P. Act no. 6 of 1986)
124	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1986 (U.P. Act no. 11 of 1986)
125	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1986 (U.P. Act no. 13 of 1986)
126	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1986 (U.P. Act no. 16 of 1986)
127	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Second Amendment) Act, 1986 (U.P. Act no. 22 of 1986)
128	The Uttar Pradesh Shri Kashi Vishwanath Temple (Amendment) Act, 1986 (U.P. Act no. 25 of 1986)
129	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1987 (U.P. Act no. 6 of 1987)
130	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1987 (U.P. Act no. 10 of 1987)
131	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 1987 (U.P. Act no. 16 of 1987)
132	The Intermediate Education (Amendment) Act, 1987 (U.P. Act no. 18 of 1987)
133	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1987 (U.P. Act no. 20 of 1987)
134	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1987 (U.P. Act no. 21 of 1987)
135	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1988 (U.P. Act no. 6 of 1988)
136	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1988 (U.P. Act no. 10 of 1988)
137	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1988 (U.P. Act no. 17 of 1988)
138	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1988 (U.P. Act no. 18 of 1988)
139	The Uttar Pradesh Zila Parishad (Alpakalik Vyawastha) (Dwitiya Sanshodhan) Adhinyam, 1988 (U.P. Act no. 20 of 1988)
140	The Uttar Pradesh Zila Parishad (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1989 (U.P. Act no. 2 of 1989)
141	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 1989 (U.P. Act no. 6 of 1989)
142	The Motor Vehicles (Uttar Pradesh Amendment) Act, 1989 (U.P. Act no. 8 of 1989)
143	The Uttar Pradesh Sugarcane (Purchase Tax) (Amendment) Act, 1989 (U.P. Act no. 13 of 1989)
144	The Uttar Pradesh State Legislature Members, Ministers and Parliamentary Secretaries Emoluments Laws (Amendment) Act, 1989 (U.P. Act no. 15 of 1989)
145	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1989 (U.P. Act no. 22 of 1989)
146	The Uttar Pradesh Shri Kashi Vishwanath Temple (Amendment) Act, 1989 (U.P. Act no. 23 of 1989)
147	The Uttar Pradesh Education Laws (Amendment) Act, 1989 (U.P. Act no. 26 of 1989)



148	The Uttar Pradesh Official Language (Amendment) Act, 1989 (U.P. Act no. 28 of 1989)
149	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1990 (U.P. Act no. 3 of 1990)
150	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Amendment) Act, 1990 (U.P. Act no. 4 of 1990)
151	The Uttar Pradesh Ministers, State Legislature Officers and Members Amenities Laws (Amendment) Act, 1990 (U.P. Act no. 5 of 1990)
152	The Uttar Pradesh Sugarcane (Purchase Tax) (Amendment) Act, 1990 (U.P. Act no. 6 of 1990)
153	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1990 (U.P. Act no.10 of 1990)
154	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Dwitiya Sanshodhan) Adhiniyam, 1990 (U.P. Act no. 11 of 1990)
155	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Second Amendment) Act, 1990 (U.P. Act no. 16 of 1990)
156	The Uttar Pradesh Panchayat Raj (Amendment) Act, 1990 (U.P. Act no. 17 of 1990)
157	The Uttar Pradesh Road Transport Schemes (Validation) Act, 1990 (U.P. Act no. 21 of 1990)
158	The Uttar Pradesh Industrial Disputes (Amendment) Act, 1991 (U.P. Act no. 3 of 1991)
159	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment and Validation) Act, 1991 (U.P. Act no. 8 of 1991)
160	The Uttar Pradesh Zila Parishad (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1991 (U.P. Act no. 11 of 1991)
161	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1991 (U.P. Act no. 15 of 1991)
162	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1991 (U.P. Act no. 16 of 1991)
163	The Uttar Pradesh Zila Parishads (Alpakalik Vyawastha) (Dwitiya Sanshodhan) Adhiniyam, 1991 (U.P. Act no. 20 of 1991)
164	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Dwitiya Sanshodhan) Adhiniyam, 1991 (U.P. Act no. 21 of 1991)
165	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment) Act, 1991 (U.P. Act no. 26 of 1991)
166	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1992 (U.P. Act no. 5 of 1992)
167	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 1992 (U.P. Act no. 7 of 1992)
168	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1992 (U.P. Act no. 10 of 1992)
169	The Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited (Acquisition and Transfer of Undertaking) Act, 1992 (U.P. Act no. 12 of 1992)
170	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1992 (U.P. Act no. 13 of 1992)
171	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 1992 (U.P. Act no. 15 of 1992)
172	The Uttar Pradesh Sales Tax (Second Amendment) Act, 1992 (U.P. Act no. 21 of 1992)
173	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Second Amendment) Act, 1992 (U.P. Act no. 24 of 1992)
174	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment) Act, 1992 (U.P. Act no. 1 of 1993)
175	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment and Validation) Act, 1993 (U.P. Act no. 7 of 1993)

176	The Uttar Pradesh Municipalities, Notified Areas and Town Areas (Alpakalik Vyawastha) (Amendment) Act, 1993 (U.P. Act no. 8 of 1993)
177	The Uttar Pradesh Motor Transport Vehicles (Toll) (Repeal) Act, 1994 (U.P. Act no. 2 of 1994)
178	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1994 (U.P. Act no. 6 of 1994)
179	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 1994 (U.P. Act no. 11 of 1994)
180	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1994 (U.P. Act no. 16 of 1994)
181	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1994 (U.P. Act no. 21 of 1994)
182	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhinyam, 1995 (U.P. Act no. 2 of 1995)
183	The Uttar Pradesh Urban Buildings (Regulation of Letting, Rent and Eviction) (Amendment) Act, 1995 (U.P. Act no. 5 of 1995)
184	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1995 (U.P. Act no. 9 of 1995)
185	The Uttar Pradesh Sheera Niyantaran (Sanshodhan) Adhinyam, 1995 (U.P. Act no. 10 of 1995)
186	The Uttar Pradesh Tax on Luxuries Act, 1995 (U.P. Act no. 11 of 1995)
187	The Uttar Pradesh Secondary Education Services Selection Boards (Amendment) Act, 1995 (U.P. Act no. 15 of 1995)
188	The Uttar Pradesh Muslim Waqfs (Amendment) Act, 1995 (U.P. Act no. 23 of 1995)
189	The Uttar Pradesh Sugarcane (Purchase Tax) (Amendment) Act, 1995 (U.P. Act no. 27 of 1995)
190	The Uttar Pradesh Urban Planning and Development (Amendment) Act, 1997 (U.P. Act no. 3 of 1997)
191	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1997 (U.P. Act no. 4 of 1997)
192	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Amendment) Act, 1997 (U.P. Act no. 5 of 1997)
193	The Uttar Pradesh Ministers and State Legislature Officers and Members Amenities Laws (Amendment) Act, 1997 (U.P. Act no. 8 of 1997)
194	The Uttar Pradesh Trade Tax (Amendment) Act, 1997 (U.P. Act no. 11 of 1997)
195	The Uttar Pradesh Shri Kashi Vishwanath Temple (Amendment) Act, 1997 (U.P. Act no. 15 of 1997)
196	The Uttar Pradesh Rural Housing Board (Amendment) Act, 1997 (U.P. Act no. 17 of 1997)
197	The Uttar Pradesh Sheera Niyantaran (Sanshodhan) Adhinyam, 1998 (U.P. Act no. 4 of 1998)
198	The Uttar Pradesh State Commission for Women (Repeal) Act, 1998 (U.P. Act no. 6 of 1998)
199	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 1998 (U.P. Act no. 17 of 1998)
200	The Uttar Pradesh Secondary Education Services Commission (Amendment) Act, 1998 (U.P. Act no. 25 of 1998)
201	The Uttar Pradesh Trade Tax (Amendment) Act, 1998 (U.P. Act no. 26 of 1998)
202	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 1998 (U.P. Act no. 27 of 1998)
203	The Uttar Pradesh State Legislature Members and Officers and Ministers Amenities Laws (Amendment) Act, 1998 (U.P. Act no. 30 of 1998)

204	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1999 (U.P. Act no.5 of 1999)
205	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 1999 (U.P. Act no. 7 of 1999)
206	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment) Act, 1999 (U.P. Act no. 13 of 1999)
207	The Uttar Pradesh Shanti Suraksha Bal (Nirsan) Adhiniyam, 1999 (U.P. Act no. 28 of 1999)
208	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 1999 (U.P. Act no. 30 of 1999)
209	The Uttar Pradesh Secondary Education Services Commission and Selection Boards (Amendment) Act, 1999 (U.P. Act no. 31 of 1999)
210	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2000 (U.P. Act no. 4 of 2000)
211	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 2000 (U.P. Act no. 5 of 2000)
212	The Uttar Pradesh Trade Tax (Amendment) Act, 2000 (U.P. Act no. 6 of 2000)
213	The Uttar Pradesh Urban Planning and Development (Amendment) Act, 2000 (U.P. Act no. 9 of 2000)
214	The Uttar Pradesh State Commission for Women (Repeal) Act, 2000 (U.P. Act no. 10 of 2000)
215	The Uttar Pradesh Sheera Niyantran (Sanshodhan) Adhiniyam, 2000 (U.P. Act no.17 of 2000)
216	The Uttar Pradesh Trade Tax (Amendment) Act, 2000 (U.P. Act no. 20 of 2000)
217	The Uttar Pradesh Industrial Disputes (Amendment) Act, 2000 (U.P. Act no. 21 of 2000)
218	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 2000 (U.P. Act no. 24 of 2000)
219	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Amendment) Act, 2000 (U.P. Act no. 25 of 2000)
220	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Second Amendment) Act, 2000 (U.P. Act no. 27 of 2000)
221	The Uttar Pradesh Hindu Religious Institution (Prevention of Dissipation of Properties) (Repeal) Act, 2000 (U.P. Act no. 31 of 2000)
222	The Uttar Pradesh Trade Tax (Second Amendment) Act, 2000 (U.P. Act no. 35 of 2000)
223	The Uttar Pradesh Secondary Education Services Selection Boards (Amendment) Act, 2001 (U.P. Act no. 5 of 2001)
224	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 2001 (U.P. Act no. 10 of 2001)
225	The Uttar Pradesh Trade Tax (Amendment and Validation) Act, 2001 (U.P. Act no. 11 of 2001)
226	The Uttar Pradesh Tax on Entry of Goods (Amendment) Act, 2001 (U.P. Act no. 13 of 2001)
227	The Uttar Pradesh Secondary Education Services Selection Board (Second Amendment) Act, 2001 (U.P. Act no. 14 of 2001)
228	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2001 (U.P. Act no. 25 of 2001)
229	The Uttar Pradesh Tax on Entry of Goods (Second Amendment) Act, 2001 (U.P. Act no. 26 of 2001)
230	The Uttar Pradesh State Commission for the Backward Classes (Amendment) Act, 2001 (U.P. Act no. 28 of 2001)
231	The Uttar Pradesh State Commission for Women (Amendment) Act, 2002 (U.P. Act no. 6 of 2002)



232	The Uttar Pradesh Krishi Utpadan Mandi Samitis (Alpakalik Vyawastha) (Sanshodhan) Adhiniyam, 2002 (U.P. Act no. 17 of 2002)
233	The Uttar Pradesh Shri Kashi Vishwanath Temple (Amendment) Act, 2003 (U.P. Act no. 3 of 2003)
234	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2003 (U.P. Act no. 4 of 2003)
235	The Uttar Pradesh Tax on Entry of Goods (Amendment) Act, 2003 (U.P. Act no. 5 of 2003)
236	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 2003 (U.P. Act no. 12 of 2003)
237	The Uttar Pradesh State Commission for Women (Repeal) Act, 2004 (U.P. Act no. 3 of 2004)
238	The Uttar Pradesh State Legislature Members and Officers and Ministers Amenities Laws (Amendment) Act, 2004 (U.P. Act no. 10 of 2004)
239	The Uttar Pradesh Trade Tax (Amendment) Act, 2004 (U.P. Act no. 14 of 2004)
240	The Uttar Pradesh Tax on Entry of Goods (Amendment) Act, 2004 (U.P. Act no. 15 of 2004)
241	The Uttar Pradesh Trade Tax (Second Amendment) Act, 2004 (U.P. Act no. 17 of 2004)
242	The Uttar Pradesh Trade Tax (Third Amendment) Act, 2004 (U.P. Act no. 18 of 2004)
243	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2004 (U.P. Act no. 21 of 2004)
244	The Uttar Pradesh Tax on Entry of Goods (Second Amendment) Act, 2004 (U.P. Act no. 22 of 2004)
245	The Uttar Pradesh Secondary Education Services Selection Board (Amendment) Act, 2004 (U.P. Act no. 28 of 2004)
246	The Uttar Pradesh Repealing Act, 2004 (U.P. Act no. 32 of 2004)
247	The Uttar Pradesh Muslim Waqfs (Repeal) Act, 2005 (U.P. Act no. 6 of 2005)
248	The Uttar Pradesh Sales of Motor Spirit, Diesel, Oil and Alcohol Taxation (Amendment) Act, 2005 (U.P. Act no. 7 of 2005)
249	The Uttar Pradesh Trade Tax (Amendment) Act, 2005 (U.P. Act no. 9 of 2005)
250	The Uttar Pradesh Tax on Entry of Goods (Amendment) Act, 2005 (U.P. Act no. 10 of 2005)
251	The Uttar Pradesh State Commission for Backward Classes (Amendment) Act, 2005 (U.P. Act no. 18 of 2005)
252	The Uttar Pradesh State Commission for Women (Amendment) Act, 2005 (U.P. Act no. 19 of 2005)
253	The Uttar Pradesh State Legislature (Members and Officers Amenities Laws) (Amendment) Act, 2005 (U.P. Act no. 21 of 2005)
254	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2006 (U.P. Act no. 3 of 2006)
255	The Uttar Pradesh Sugarcane (Purchase Tax) (Amendment) Act, 2006 (U.P. Act no. 5 of 2006)
256	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Amendment) Act, 2006 (U.P. Act no. 7 of 2006)
257	The Uttar Pradesh State Legislature (Prevention of Disqualification) (Amendment) Act, 2006 (U.P. Act no. 10 of 2006)
258	The Uttar Pradesh Technical University (Amendment) Act, 2006 (U.P. Act no. 18 of 2006)
259	The Uttar Pradesh Secondary Education Services Selection Board (Amendment) Act, 2006 (U.P. Act no. 37 of 2006)
260	The Uttar Pradesh State Legislature (Prevention of Disqualification) (Second Amendment) Act, 2006 (U.P. Act no. 39 of 2006)

261	The Uttar Pradesh Industrial Disputes (Amendment) Act, 2007 (U.P. Act no. 2 of 2007)
262	The Uttar Pradesh High Schools and Intermediate Colleges (Payment of Salaries of Teacher and other Employees) (Amendment) Act, 2007 (U.P. Act no. 3 of 2007)
263	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 2007 (U.P. Act no. 4 of 2007)
264	The Uttar Pradesh Commission for Backward Classes (Amendment) Act, 2007 (U.P. Act no. 10 of 2007)
265	The Uttar Pradesh Sports (Registration, Recognition and Regulation of Association) (Repeal) Act, 2007 (U.P. Act no. 14 of 2007)
266	The Uttar Pradesh State Commission for Women (Amendment) Act, 2007 (U.P. Act no. 16 of 2007)
267	The Uttar Pradesh Technical University (Amendment) Act, 2007 (U.P. Act no. 19 of 2007)
268	The Uttar Pradesh State Law Commission (Repeal) Act, 2007 (U.P. Act no. 20 of 2007)
269	The Uttar Pradesh Secondary Education Services Selection Board ( Second Amendment) Act, 2007 (U.P. Act no. 22 of 2007)
270	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2007 (U.P. Act no. 24 of 2007)
271	The Uttar Pradesh Motor Vehicles Taxation (Second Amendment) Act, 2007 (U.P. Act no. 27 of 2007)
272	The Uttar Pradesh Technical University (Second Amendment) Act, 2007 (U.P. Act no. 28 of 2007)
273	The Uttar Pradesh Senior Officers Residences (Repeal) Act, 2007 (U.P. Act no. 36 of 2007)
274	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Amendment) Act, 2007 (U.P. Act no. 37 of 2007)
275	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Second Amendment) Act, 2007 (U.P. Act no. 39 of 2007)
276	The Uttar Pradesh Urban Planning and Development (Amendment) Act, 2007 (U.P. Act no. 1 of 2008)
277	The Uttar Pradesh Secondary Education Services Selection Board (Third Amendment) Act, 2007 (U.P. Act no. 4 of 2008)
278	The Uttar Pradesh Trade Tax (Amendment) Act, 2008 (U.P. Act no. 6 of 2008)
279	The Uttar Pradesh Tax on Entry of Goods into Local Areas (Amendment) Act, 2008 (U.P. Act no. 7 of 2008)
280	The Uttar Pradesh Khadi and Village Industries Board (Amendment) Act, 2008 (U.P. Act no. 9 of 2008)
281	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Amendment) Act, 2008 (U.P. Act no. 11 of 2008)
282	The Intermediate Education (Amendment) Act, 2007 (U.P. Act no. 16 of 2008)
283	The Uttar Pradesh Value Added Tax (Amendment) Act, 2008 (U.P. Act no. 19 of 2008)
284	The Uttar Pradesh Tax on Entry of Goods into Local Areas (Second Amendment) Act, 2008 (U.P. Act no. 25 of 2008)
285	The Uttar Pradesh Tax on Entry of Goods into Local Areas (Amendment) Act, 2009 (U.P. Act no. 8 of 2009)
286	The Uttar Pradesh Sheera Niyamtran (Sanshodhan) Adhiniyam, 2009 (U.P. Act no. 10 of 2009)
287	The Uttar Pradesh Value Added Tax (Amendment) Act, 2009 (U.P. Act no. 11 of 2009)
288	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2009 (U.P. Act no. 18 of 2009)
289	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 2009 (U.P. Act no. 19 of 2009)

290	The Uttar Pradesh Value Added Tax (Second Amendment) Act, 2009 (U.P. Act no. 21 of 2009)
291	The Uttar Pradesh Value Added Tax (Third Amendment) Act, 2009 (U.P. Act no. 22 of 2009)
292	The Uttar Pradesh Rakshak Dal (Amendment) Act, 2009 (U.P. Act no. 24 of 2009)
293	The Uttar Pradesh Technical University (Amendment) Act, 2010 (U.P. Act no. 5 of 2010)
294	The Uttar Pradesh State Legislature Members and Officers and Ministers Amenities Laws (Amendment) Act, 2010 (U.P. Act no. 9 of 2010)
295	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 2013 (U.P. Act no. 4 of 2013)
296	The Uttar Pradesh State Law Commission (Repeal) Act, 2012 (U.P. Act no. 7 of 2013)
297	The Uttar Pradesh Shri Kashi Vishwanath Temple (Amendment) Act, 2013 (U.P. Act no. 11 of 2013)
298	The Uttar Pradesh Shri Kashi Vishwanath Temple (Second Amendment) Act, 2013 (U.P. Act no. 12 of 2013)
299	The Uttar Pradesh Public Services (Tribunals) (Amendment) Act, 2013 (U.P. Act no. 15 of 2013)
300	The Uttar Pradesh Value Added Tax (Amendment) Act, 2013 (U.P. Act no. 18 of 2013)
301	The Uttar Pradesh State Commission for Women (Amendment) Act, 2013 (U.P. Act no. 19 of 2013)
302	The Uttar Pradesh Vocational Education and Training (Repeal) Act, 2014 (U.P. Act no. 6 of 2014)
303	The Uttar Pradesh Motor Vehicles Taxation (Amendment) Act, 2014 (U.P. Act no. 9 of 2014)
304	The Uttar Pradesh Secondary Education Services Selection Board (Amendment) Act, 2014 (U.P. Act no. 21 of 2014)
305	The Uttar Pradesh Value Added Tax (Amendment) Act, 2014 (U.P. Act no. 23 of 2014)
306	The Uttar Pradesh Public Services (Tribunal) (Amendment) Act, 2015 (U.P. Act no. 1 of 2015)
307	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 2015 (U.P. Act no. 3 of 2015)
308	The Uttar Pradesh Secondary Education Services Selection Board (Amendment) Act, 2016 (U.P. Act no. 7 of 2016)
309	The Uttar Pradesh Gangsters and Anti Social Activities (Prevention) (Amendment) Act, 2015 (U.P. Act no. 14 of 2016)
310	The Uttar Pradesh Tax on Entry of Goods into Local Areas (Amendment) Act, 2016 (U.P. Act no. 18 of 2016)
311	The Uttar Pradesh State Legislature (Members' Emoluments and Pension) (Amendment) Act, 2016 (U.P. Act no. 21 of 2016)
312	The Uttar Pradesh Public Services (Tribunal) (Amendment) Act, 2017 (U.P. Act no. 4 of 2017)

ANANDIBEN PATEL,  
Governor,  
Uttar Pradesh.

By order,  
ATUL SRIVASTAVA,  
Pramukh Sachiv.